

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 182 OF 2016

Dated: 13th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Ramnik Power & Alloys Pvt. Ltd.

.... Appellant(s)

Vs.

**Madhya Pradesh State Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **01.03.2018.**

COURT MASTER